

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 34 of 2014

Dated : 4th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Delhi Metro Rail Corporation Ltd.

... Appellant(s)

Versus

**Delhi Electricity Regulatory
Commission & Ors.**

....Respondent(s)

Counsel for the Appellant(s) : Mr. Chandan Kumar

**Counsel for the Respondent(s) : Mr. Manish Srivastava
Mr. Arav Kapoor for R.5
Mr. Manu Seshadri for R.1
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Aditya Panda for R.3 & 4**

ORDER

We have heard the learned counsel for the Appellant on the basis of the Written Submissions as well as additional Written Submissions.

Post the matter for the reply submissions on **24.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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